

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.111/ BB/2017	-	For compliance of office objections raised by Registry	14	Katwa Construction Company Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **SANJEEV R. KULKARNI** KATWA CONSTRUCTION
M: 9886985108 COMPANY LTD.



The matter is listed today for admission. PCS is directed to file certificate obtained from the Chartered Accountant that there are no creditors to the Company. We have received the report from the ROC, who stated that the Company has not advertised in the paper about the proposed conversion.

The PCS requested the Tribunal to order publication. Therefore, the company is ordered to publish in the Hindu, English Daily, Bangalore Edition and Kannada Prabha, Kannada daily, Bangalore Edition. The advertisement is to be made atleast 14 days before the date of hearing.

The date of hearing is fixed on 26.10.2017.

MEMBER (J)

MEMBER (T)